

**APPENDEX  
(See Rule 6)  
FORM-'A'**

**Form for seeking prior approval under section 2 of the proposals by the state  
Government and other authorities  
PART-1  
(TO BE FILLED BY USER AGENCY)**

1.	Project details:	
(i)	Short narrative of the proposal and project/ scheme for which the forest land is required.	The present proposal is for prior approval for diversion of 6.7076 Ha of the Forest Land under F(C) Act 1980 for the purpose of "Erection of 400 kv overhead DC line from Kethireddipally 400 kv SS to 400 kv Rayadurg GIS (TSPA junction to ORR junction)(12 KM) along outer side of ORR". The 400 KV line requires a length of 1458.18 Mts with the width of 46 Mts. Hence the Forest area proposed for diversion is 6.7076 Ha in Shamshabad division.
(ii)	Map showing the required forest land, boundary of adjoining forest on a 1:50,000 scale map.	Map showing the reserve forest with the ETS & DGPS/GNSS Survey data map authenticated by the Forest department vide PCCF Rc.No. 13470/2019/FCA-3/PS dt: 26.08.2019 is enclosed.
(iii)	Cost of the project	<b>176.63 Crores</b>
(iv)	Justification for locating the project in forest area	<p>The Government of Telangana has envisaged Telangana State Industrial Project Approval &amp; Self Certification System (TS-IPASS). Hence, rapid industrialization is expected in and around Hyderabad area due to the huge development in IT corridor area near Hi-Tech city and Hyderabad surroundings due to presence of ORR.</p> <p>The anticipated load growth due to IT corridor to an extent of 500 MW is expected in the vicinity of Gachibowli and Rayadurg area. In future, it is expected that the load demand is also going to increase to larger extent around the ORR area. In order to meet the huge anticipated load growth around Rayadurg area. TSTRANSCO has envisaged the construction of 400/220/132 KV Rayadurg GIS near Biodiversity park and connected network.</p> <p>The TSTRANSCO has proposed Erection of 400 kv overhead line on monopoles from TSPA junction to ORR junction (12 KM) along outer side of ORR through HMDA area as a part of execution of Kethireddypally 400 kv SS to 400 kv Rayadurg GIS. Some part of above line passes</p>

		<p>through Mrugavani forest. It is essential to pass the line through forest land as there is no alternate.</p> <p>The extent of forest land required is as follows:</p> <table border="1"> <thead> <tr> <th>Division Name</th> <th>Block Name</th> <th>Length in Mts</th> <th>Width in Mts</th> <th>Area in Ha</th> </tr> </thead> <tbody> <tr> <td>Shamshabad</td> <td>Mrugavani</td> <td>1458.18</td> <td>46</td> <td>6.7076</td> </tr> </tbody> </table>	Division Name	Block Name	Length in Mts	Width in Mts	Area in Ha	Shamshabad	Mrugavani	1458.18	46	6.7076
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Shamshabad	Mrugavani	1458.18	46	6.7076								
(v)	Cost-benefit analysis (to be enclosed).	Enclosed.										
(vi)	Employment likely to be generated	30000 Man days are generated for employment for erection of 400 Kv line which supports employment generation at various levels.										
<b>2.</b>	<b>Purpose-wise break-up of the total land required.</b>	<p>The TSTRANSCO has proposed Erection of 400 kv overhead line on monopoles from TSPA junction to ORR junction along outer side of ORR through HMDA area as a part of execution of Kethireddipally 400 kv SS to 400 kv Rayadurg GIS.</p> <p>The extent of forest land required is as follows:</p> <table border="1"> <thead> <tr> <th>Division Name</th> <th>Block Name</th> <th>Length in Mts</th> <th>Width in Mts</th> <th>Area in Ha</th> </tr> </thead> <tbody> <tr> <td>Shamshabad</td> <td>Mrugavani</td> <td>1458.18</td> <td>46</td> <td>6.7076</td> </tr> </tbody> </table>	Division Name	Block Name	Length in Mts	Width in Mts	Area in Ha	Shamshabad	Mrugavani	1458.18	46	6.7076
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<b>3.</b>	<b>Details of displacement of people due to the project, if any:</b>	NIL										
(i)	Number of families.	Not Applicable										
(ii)	Number of Scheduled Casts/ Scheduled Tribe families.											
(iii)	Rehabilitation plan (To be enclosed)											
<b>4.</b>	<b>Whether clearance under Environment (Protection) Act, 1986 required?</b>	Not Applicable										

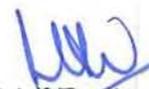
	(Yes/No)	
5.	<b>Undertaking</b> to bear the cost of raising and maintenance of compensatory afforestation and/or penal compensatory afforestation as well as cost for protection and regeneration of Safety Zone, etc., as per the scheme prepared by the State Government	<b>Enclosed.</b>
6.	<b>Details of Certificates/ documents enclosed</b> as required under the instructions.	<ul style="list-style-type: none"> <li>❖ Justification for locating the Project inside the Forest Land</li> <li>❖ Undertaking for depositing the funds towards raising and maintenance of Compensatory afforestation.</li> <li>❖ Undertaking for depositing the funds towards payment of Net Present Value (NPV) and Additional NPV.</li> <li>❖ Undertaking for depositing the funds towards payment of extraction of tree growth.</li> <li>❖ Certificate of Area Minimum.</li> <li>❖ Detailed statement requirement of forest land.</li> <li>❖ Map in SI sheet showing the forest land</li> <li>❖ Certificate for non-violation of Forest (Conservation) Act, 1980..... etc</li> </ul>



Executive Engineer  
400 KV/Const-II/Metro,  
Erragadda/Hyderabad



Superintendent Engineer  
400 KV/Construction,  
Metro/Erragadda/Hyderabad



Chief Engineer  
400 KV/ Vidyut Soudha,  
Hyderabad